

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 274 of 2020

IN THE MATTER OF:

Amit Bharana

...Appellant

Versus

**Gian Chand Narang Resolution Professional for
Apex Buildsys Ltd.**

...Respondent

Present:

**For Appellant: Mr. Gaurav Mitra, Sr. Advocate with Mr. Apoorv
Agarwal, Advocate.**

**For Respondent: Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhishek
Anand, Advocate.**

**Mr. Abu John Mathew and Mr. Aman Nath, Advocates
for ICICI**

With

Company Appeal (AT) (Insolvency) No. 291 of 2020

IN THE MATTER OF:

Nitin Sharma

...Appellant

Versus

**Gian Chand Narang Resolution Professional for
Apex Buidsys Ltd.**

...Respondent

Present:

For Appellant: Mr. Abdul Majeed Dar, Sr. Advocate.

**For Respondent: Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhishek
Anand, Advocate.**

**Mr. Abu John Mathew and Mr. Aman Nath, Advocates
for ICICI**

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ORDER
(Through Virtual Mode)

15.09.2020: Heard further arguments of Mr. Gaurav Mitra, learned senior counsel representing the Appellant in Company Appeal (AT) (Insolvency) No. 274 of 2020. His arguments are concluded. Heard Mr. Abdul Majeed Dar, learned senior counsel representing the Appellant in Company Appeal (AT) (Insolvency) No. 291 of 2020. Hearing on behalf of Appellant is concluded. Heard Mr. Arun Kathpalia, learned senior counsel for the Respondents in both the appeals in part. Hearing remained inconclusive.

List for further arguments on **28th September, 2020 at 2:00 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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